CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No. 79/2016 O.A. No.922/2015

New Delhi this the 15th day of December, 2016

Hon'ble Dr. K.B. Suresh, Member (J) Hon'ble Mr. K.N. Shrivastava, Member (A)

Ishwar Singh S/o Swaroop Singh, R/o Patel Nagar, Near Lahri Public School, Sonipat Haryana, Aged about 53 years

- Applicant

(By Advocate: Ms. Neelima Thakur for Mr. U. Srivastava)

Versus

Union of India through

- 1. Shri Arun Arora, DRM (P)
 Northern Railway, Delhi Division,
 State Entry Road, New Delhi
- Sh. Anurag Tripiti,
 Divisional Personnel Officer (Bills)
 O/o the DRM, Northern Railway,
 Ambala Division, Ambala

- Respondents

(By Advocate: Mr. SM Arif)

ORDER (Oral)

Dr. K.B. Suresh, Member (J):

The orders of the Tribunal dated 09.03.2015 in OA No. 922/2015 has been complied with. Accordingly, the CP is dismissed. Notice discharged.

(K.N. Shrivastava) Member (A) (Dr. K.B. Suresh) Member (J)

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